

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 37

CP (IB) No. 05/Vol./Chd/Hry/2019

Under Section 59, IBC 2016

In the matter of:-

Sekhon Estates Pvt. Ltd

...Petitioner

Present: None for the petitioner.

On 01.08.2022, it was stated by learned counsel for the petitioner that he has filed the soft copy of the responses to the reports filed by the authorities but the hard copy of the same has not been filed so far. Last opportunity is granted to learned counsel for the petitioner for filing hard copies. Let the same be filed at least one week before the next date of hearing. List the matter on 19.04.2023.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

-sd-

**(Harnam Singh Thakur)
Member (Judicial)**

January 19, 2023
SM